

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 20.08.2020

Appeal (L) No. 242 of 2020

Anand Rathi Share and Stock Brokers Limited ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Mr. P.N. Modi, Senior Advocate with Mr. Kunal Katariya, Mr. Harsh Kesharia, Advocates, Mr. Vasudev Gerewal and Mr. Anand Narayan, Officers of the Appellant.

Mr. Venkatesh Dhond, Senior Advocate with Mr. Vikram Trivedi, Mr. Rashid Boatwalla, Mr. Rahul Jain and Mr. Pruthvi Dhinoja, Advocates i/b Manilal Kher Ambalal & Co. for the Respondent.

ORDER:

1. We have heard Shri P.N. Modi, the learned senior counsel along with Shri Kunal Katariya and Shri Harsh Kesharia for the appellant and Shri Venkatesh Dhond, the learned senior counsel along with Shri Vikram Trivedi, Shri Rashid Boatwalla, Shri Rahul Jain and Shri Pruthvi Dhinoja for the respondent through video conference. Three weeks time is allowed to the respondent to file a reply. Two weeks thereafter to the appellant to file a rejoinder. Let the matter be listed for admission and for final disposal on October 8, 2020.

2. We have been informed that the penalty amount pursuant to the impugned order has already been withdrawn by the respondent.

3. In view of the aforesaid, the amount so withdrawn will be subject to the result of the appeal.

4. We also direct all the parties to approach the Registrar of this Tribunal 48 hours before the date fixed in order to find out as to whether the present appeal would heard through video conference or through physical hearing depending on the prevailing situation.

5. The present matter was heard through video conference due to Covid-19 pandemic. At this stage it is not possible to sign a copy of this order nor a certified copy of this order could be issued by the registry. In these circumstances, this order will be digitally signed by the Presiding Officer on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Parties will act on production of a digitally signed copy sent by fax and/or email.

Sd/-
Justice Tarun Agarwala
Presiding Officer

Sd/-
Dr. C.K.G. Nair
Member

Sd/-
Justice M.T. Joshi
Judicial Member

20.08.2020
msb